

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following Hon'ble Judges will hold Court as Vacation Judges during the ensuing Puja Holidays of 2010 on the dates indicated below.

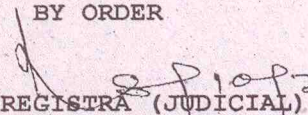
Court No.	Name(s) of Hon'ble Judges	Assignment	Date of Sitting
XII	Hon'ble Mr. Justice R.N. Biswal Hon'ble Mr. Justice B.N. Mahapatra	Division Bench Matters	12.10.10 (11 A.M. - 1 P.M.)
XII	Hon'ble Mr. Justice R.N. Biswal	Single Bench Criminal Matters	12.10.10 (1.30 P.M.)
IV	Hon'ble Mr. Justice B.N. Mahapatra	Single Bench Civil & Writ Matters	12.10.10 (1.30 P.M.)
IV	Hon'ble Mr. Justice B.N. Mahapatra Hon'ble Mr. Justice B.K. Nayak	Division Bench Matters	19.10.10 (11 A.M. - 1 P.M.)
IV	Hon'ble Mr. Justice B.N. Mahapatra	Single Bench Civil & Writ Matters	19.10.10 (1.30 P.M.)
VI	Hon'ble Mr. Justice B.K. Nayak	Single Bench Criminal Matters	19.10.10 (1.30 P.M.)

Only cases involving urgent matters, which can not await reopening of the Court and are filed during the Puja Holidays and no other matters shall be listed. Such urgent cases shall be filed between 11.00 A.M. and 12.00 Noon on the working days during the Puja Holidays.

Mention memos shall be filed between 11.00 A.M. and 12.00 Noon one day before the date of sitting of the Vacation Court before which listing is prayed for.

The Senior most Judge available at the Headquarters will deal with the urgent administrative matters during the Puja Holidays.

THE HIGH COURT OF ORISSA: CUTTACK.
THE 8TH OCTOBER, 2010

BY ORDER

DEPUTY REGISTRAR (JUDICIAL)

ORISSA HIGH COURT CUTTACK

N O T I C E

As directed it is hereby informed that during the ensuing Puja Holidays of the Court, the High Court office will function from 11.A.M. to 3.00 P.M on 11.10.10, 12.10.10, 16.10.10, 18.10.10, 19.10.10, 20.10.10 and 21.10.10. If the Vacation Court sits beyond 3.00 P.M, the concerned Sections will function till rising of the Vacation Court.

The days i.e. 20.10.10 and 21.10.10 are treated as compulsory period of duty for all the Superintendents, Assistants, Court Masters/Bench Clerks, Peons, Court Peons working in the Judicial Departments, Officer in Charge and Staff of Computer Section, Superintendents & Typists working in Type Section, Superintendents and Staff of Copying Deptt., Duftaries and Peons in charge of Roneo and Copy Printer and the Staff of Generator Wing for the purpose of preparation and finalisation of the Weekly Cause List for the reopening week.

BY ORDER

THE HIGH COURT OF ORISSA: CUTTACK.
THE 8TH OCTOBER, 2010.

DEPUTY REGISTRAR (JUDL.)

[Handwritten Signature]
10/10/2010